

remedial steps taken in this regard are indicated in the Statement given below.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha.

Statement

The following remedial steps have been taken :—

- (i) A directive was issued to all concerned that encroachments on public property should be checked in the very beginning and not allowed to become permanent when it becomes difficult to remove them.
- (ii) The Development Act, 1957, the Delhi Municipal Corporation Act, 1957, the Punjab Municipal Act, 1911 (as applicable to New Delhi Municipal Committee area) and the Public Premises (Eviction of Unauthorised Occupation) Act, 1971 were amended in May, 1984 to declare unauthorised construction and encroachment cognizable offences and also provide for appellate Tribunal to hear appeals against the orders of demolition in Delhi to the exclusion of the jurisdiction of Civil Courts. The provisions relating to the declaration of these as 'cognizable offences' had been enforced last year. The provisions relating to setting up Appellate Tribunals have also since been enforced (with effect from 10-2-86 in respect of Delhi Municipal Corporation Act and Punjab Municipal Act, and 24-2-86 in respect of Delhi Development Act.
- (iii) A meeting was taken by the Home Minister on 18-6-85 in which guidelines were laid down for prevention and checking of unauthorised construction and it was decided to fix responsibility for this purpose at fairly high level in the concerned organisations.

- (iv) The DDA has been taken action for removal of encroachments from time to time and during the period from 1-1-86 to 30-6-86 cleared 9780 encroachments. Other local bodies and Departments having been taking action for removal of encroachments under their jurisdiction.

Live telecast of World Cup Football Championship held in Mexico

433. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total expenditure incurred on live telecast of World Cup Football Championship held in Mexico; and

(b) the amount collected from the sponsors and advertisers in this connection ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) The total picture of expenditure is not yet clear as Doordarshan has yet to receive invoices from abroad in respect of some of the services already availed of. However, they have so far made payments to the extent of US \$ 36,800 and Swiss Francs 13,475. In addition to this, approximately Rs. 1 crore will have to be paid to overseas Communication Service for satellite charges.

(b) The gross amount collected from the sponsors and commercial advertisers is Rs. 90,00,000.00.

Additional facilities to fishermen to augment fish production

434. SHRIMATI JAYANTI PATNAIK :
SHRI SRIBALLAV PANIGRAHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have a proposal to provide additional facilities to the fishermen to augment fish production during the Seventh Five Year Plan;

(b) if so, the number of traditional crafts proposed to be motorised during the Seventh Plan period; and

(c) what other facilities and incentives are proposed to be extended to the small fishermen to augment fish production during the above plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) During VII Plan period, a proposal to motorise 8000 traditional crafts is under consideration.

(c) Apart from subsidising motorisation of traditional craft, the Government of India provide 50% grant for introduction of Beach landing craft. Fishermen are also assisted by the States/Union Territories through schemes of subsidy and loan for acquisition of fishing boats, fishing gear, gear material and accessories.

Development of Co-operative Societies by NABARD

435. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Bank for Agriculture and Rural Development (NABARD) has started a three year project with a view to develop the co-operative societies;

(b) if so, how many districts have been selected for implementing the development programme all over the country;

(c) the number of primary agricultural cooperative societies which have been identified to be brought under the above development programme; and

(d) the details of the schemes undertaken by NABARD in Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c) National Bank for Agriculture and Rural Development (NABARD) has launched a 3 year Project for strengthening and development of 600 selected Primary Agricultural Credit Societies (PACs) and all working Large Sized Agricultural Multi-purpose Societies (LAMPS) in twenty selected Pilot Project Districts, in the country. In each selected district the programme is to cover 30 PACs. The programme has been launched in the selected districts in two phases. In the first phase from July, 1986, the programme has been taken up to cover 15 districts in 12 States.

(d) Orissa is one of the 12 States selected for the implementation of the Scheme, and the district selected is Kalahandi. The project has been started only from the 1st July, 1986. The identification of 30 PACs in the district has been taken up. The Scheme provides for giving financial assistance by NABARD for employment of an Additional Secretary and for infrastructural facilities; providing loans to the State Governments for additional share capital in the selected societies and LAMPS.

Allocation of funds for steel plants during Seventh Plan

436. SHRIMATI JAYANTI PATNAIK : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have earmarked funds for the modernisation of various integrated steel plants during the Seventh Five Year Plan period;

(b) if so, the allocation made to each steel plant for the purpose; and

(c) the details of schemes included under the modernisation programme and the funds earmarked for each scheme, plant-wise ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and